COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

DFR NO. 426 OF 2018 & IA NO. 628 OF 2018

25th May, 2018 Dated:

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Eswari Green Energy LLP Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Balaji Srinivasan

Ms. Pratiksha Mishra for R-2 & 3

ORDER

Mr. Anand K. Ganesan, Learned Counsel appears on behalf of Respondent No. 1 and Mr. Balaji Srinivasan, Learned Counsel appears on behalf of Respondent No. 2 & 3.

Registry is directed to post all other applications in the instant appeal which are pending considerations on the next date of hearing.

List the matter on 30-5-2018, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) **Technical Member**

(Justice N. K. Patil) **Judicial Member**

tpd/vg